

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) No. Displaced Persons have the option to make initial payment of 20 per cent of the value of the property and the balance in 7 annual instalments *i.e.* pay the entire dues in 8 years.

(b) The mode of payment as indicated in reply to part (a) of the question is fixed under Rule 42 Of the Displaced Persons (Compensation & Rehabilitation) Rules, 1955, as approved by the Parliament. The extension of period to 30 years is not considered justified.

(c) The interest is chargeable on delayed payments in accordance with Rule 28 of the Displaced Persons (Compensation & Rehabilitation) Rules, 1955.

#### ORIGIN OF GYPSIES

159. SHRI JAIRAMDAS DAULAT-RAM: Will the Minister of EDUCATION be pleased to refer to the reply to Unstarred Question No. 141 given in the Rajya Sabha on the 31st March, 1967 and state:

(a) the steps taken by Government to encourage research into the origin of Gypsies; and

(b) whether Government have considered the importance of this research from the national point of view of tracing the history of India's links with the nations of the world by the process of the migration of its people to other countries in the pre-British period?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b) A research project has been undertaken by the Anthropological Survey of India on the comparative study of nomadic groups in India. This

may throw light on the cultural origins of the gypsies.

#### GRATUITY TO EXTRA-DEPARTMENTAL RUNNERS

160. SHRI K. C. BAGHEL: Will the Minister of COMMUNICATIONS be pleased to refer to the answer to Starred Question No. 162 given in the Rajya Sabha on the 24th November, 1964 and state;

(a) whether any decision regarding the grant of gratuity to the Extra-Departmental Employees of the Posts and Telegraphs Department has since been finalised; if so, what are the details thereof;

(b) if the answer to part (a) above be in the negative, the reasons for the delay; and

(c) by when the matter is likely to be finalised?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (c) The Government have since decided to grant gratuity to Extra-Departmental Employees. Details of the scheme are being worked out and it will take some time before orders are issued.

(b) Does not arise.

#### RECOGNITION OF DIPLOMA IN RURAL SERVICES BY UTKAL UNIVERSITY

161. SHRI BANKA BEHARY DAS: Will the Minister of EDUCATION be pleased to state;

(a) whether it is a fact that Government have advised the Utkal University to recognise the diploma in Rural Services for the purpose of admission to post Graduate and B.Ed. courses as recommended by the Inter-University Board;